

[*Translation*]

Kanchkos and Ghachna Bridges on Radhikapur-Maniharighat Section (NEFRLY.)

7917. SHRI YUVRAJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether Kanchkos railway wooden bridge between Radhikapur and Maniharighat (NEFR) which was the only exist, has been closed by levelling it;

(b) whether the width of Ghachna bridge near Kachna railway station between Radhikapur and Maniharighat is not sufficient to facilitate the flow of water underearth; and

(c) whether the wooden bridge of Kanchkos and pucca bridge of Ghachna which belong to railways will be made serviceable in public interest by removing the earth and adding two more columns in the width respectively and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Kata Kosh (not Kanchkos) Railway bridge was closed in the year 1986 on the advice of the State Flood Control Department, after necessary flood protection measures were undertaken by the State Government.

(b) Existing width of the Dhachna (not Ghachna) bridge, near Kachna Railway station is considered adequate to facilitate the flow of water.

(c) does not arise in view of the reasons stated in reply to parts (a) and (b) above.

[*English*]

Look out in Establishment of I.D.P.L. in West Bengal

7919. SHRI BASUDEB ACHARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Drugs and Pharmaceuticals Ltd., declared lock-out in its establishment in West Bengal in 1989;

(b) if so, the reasons therefor; and

(c) the justification for issuing press statements by IDPL in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRIBHAJAMAN BEHERA): (a) and (b). Indian Drugs and Pharmaceuticals Limited was compelled to lock-out its establishment in West Bengal from 20th August, 1989 to 20th November, 1989 on account of unprecedented violence and hooliganism committed inside its premises by persons claiming to be members of FMRAI and WBMSRU.

(c) The company had to advertise in the Press explaining the circumstances leading to the lock-out for the information of the medical profession, stockists, retails chemists and the consumers.

Allocation of Power of Kerala From Central Power Stations

7920. SHRI T. BASHEER: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government received any request from Kerala Government for upward revision of allocation of power from central power stations to the State;